

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU  
SUPPLEMENTARY CAUSE LIST DATED **19.02.2024** (MONDAY)  
CHENNAI BENCH (**HYBRID MODE**)

**Bench shall Assemble after the Oath ceremony of the Hon'ble Judicial Members & Technical Member at 11.30 am**

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In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), with Hon'ble Member (Judicial) and Hon'ble Member (Technical)

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 15/2024 To Dispense with IA No. 55/2024 For Stay IA No. 56/2024	Y Ramesh, Suspended Director, Navayuga Infra Projects Pvt. Ltd. Vs Mks Constro-Venture Pvt. Ltd.	Mr. Sandeep Kumar Ambalavanan	

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

For Assistance,

1. For VC Link- [vcnclatchennai5@gmail.com](mailto:vcnclatchennai5@gmail.com)  
Ph-044-28880500